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BUREAU FOR PROMOTION OF URDU RESEARCH OFFICER (PRODUCTION) RECRUITMENT RULES, 1990

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SCHEDULE 1:- SCHEDULE

BUREAU FOR PROMOTION OF URDU RESEARCH OFFICER (PRODUCTION) RECRUITMENT RULES, 1990

G.S.R. 565, dated 20th June, 1990 .-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution the President hereby makes the following rules regulating the method of recruitment to the post of Research Officer (Production) in the Bureau for Promotion of Urdu, namely:-

1. Short title commencement :-

- (1) These rules may be called the Bureau for Promotion of Urdu Research Officer (Production) Recruitment Rules. 1990.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and other qualifications, etc:

The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 13 of the Schedule aforesaid.

4. Disqualifications :-

No person,-

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post: Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relaxing any of the provisions of these rules with respect to any class or category of persons.

6. Savings :-

Nothing in these rules shall affect reservations, relaxation of agelimit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1 SCHEDULE

Name of Post	No. of posts	Classification	Scale of pay
1	2	3	4
Research Officer	1 *(1990)	General Central	Rs. 2000 60- 2300-
(Production).	* Subject to variation	Service, Group	EB-75-3200.
	dependent on work-	'B' Gazetted,	
	load.	Non- Ministerial.	